IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 313 of 2020

…

Ashok Yadav .... Petitioner

-V e r s u s-

1.The State of Jharkhand
2.Nirbhay Kumar Singh ..... Opposite Parties

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Petitioner : Mr. Jitesh Kumar, Advocate.
For the State : Mr. Anjani Kumar Toppo, APP.

…

03/26.06.2020

1. Learned counsel for the petitioner and learned A.P.P. are present.

2. It transpires from the office note that the service report of the notice, issued against the Opposite Party No. 2, has not been received.

3. Office to send a reminder to the court below for sending the service report of notice.

4. With a view to give an opportunity for appearance of the Opposite Party No. 2, office to list this case on 10.08.2020 and till then, the interim order dated 15.04.2020 shall continue.

(AMITAV K. GUPTA, J.)

APK